

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 15.11.2019 (FRIDAY)**  
**COURT III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 534 of 2019	Khurana & Co. Vs. Polo Amusement Park Ltd.	M.K. Pandey	Devarshi Mehrishi
<b>2.</b>	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	Anjali Gupta-R1 Pranay Agarwal- IRP
<b>3.</b>	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand- RP
<b>4.</b>	Comp. App. (AT) (Ins) No. 737 of 2019	Sandvik Asia Pvt Ltd. Vs. The Indure Pvt Ltd.	Rajat Pradhan	Neha Tanwar
<b>5.</b>	Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	Rakshit Goyal
<b>6.</b>	Comp. App. (AT) (Ins) No. 776 of 2019	Seitz GmbH Vs. Simran Technologies Pvt. Ltd.	Swapnil Gupta	Rahul Gupta

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**Registrar**